

to Unstarred Question No. 936 on the 9th May, 1962 and state:

(a) whether Government have since considered the matter with regard to the supply of articles of daily life at fair price in different colonies of Government employees; and

(b) if so, the details thereof?

**The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar):** (a) and (b). A Central Government Employees Consumer Co-operative Store with a number of branches in major office buildings and in Government residential colonies in Delhi|New Delhi is being set up. To start with, it is proposed to open about 15 Branch Stores. These stores will aim at supplying commodities of quality, i.e. foodgrains, cereals, Consumer goods, textiles, at competitive and fair price; accurate weighing and measurement will also be ensured.

**Repairs to Jama Masjid and Red Fort in Delhi**

2561. { Shri Dhuleshwar Meena:  
Shri Ulaka:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether some repairs are being carried out to the Jama Masjid and the Red Fort in Delhi during 1962-63 and 1963-64; and

(b) if so, the amount that has already been spent during 1962-63 and that proposed to be spent during 1963-64?

**The Deputy Minister in the Ministry of Scientific Research and Cultural Affairs (Dr. M. M. Das):** (a) Yes, Sir.

	Expenditure incurred 1962-63	Amount proposed to be spent during 1963-64
	Rs.	Rs.
Jama Masjid	19,498	14,300
Red Fort	10,810	34,000

**Adult Education in Andhra Pradesh**

2562. **Shri E. Madhusudan Rao:** Will the Minister of Education be pleased to state:

(a) the total amount allotted during the Third Plan period for Adult Education Centres in Andhra Pradesh; and

(b) the amount already given out of the total amount to the same State in the first and second years of the Third Plan period?

**The Minister of Education (Dr. K. L. Shrimali):** (a) Since the State Government of Andhra Pradesh did not include in their Third Five Year Education Plan the scheme of Adult Education Centres, no amount could be allotted for this scheme.

(b) Does not arise.

**Sale of Produces of Laccadive Islands**

2563. **Shri Koya:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received any representation from the Laccadive Island brokers from Kerala protesting against the arrangement to sell produces from Laccadives to Messrs. Biwandiwalla and Company; and

(b) if so, the action taken on the representation?

**The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis):**

(a) Yes.

(b) It has been decided to invite tenders for the marketing agency in future.

**Charging of Unauthorised Fees from Students by Schools of Delhi**

2564. **Shri Wadiwa:** Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 833 on the 6th September, 1962 and state:

(a) the steps that have been taken by Government to stop charging of